

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 192
TO BE ANSWERED ON 2ND FEBRUARY 2024**

RISE OF TOBACCO ABUSE

192: SHRI SRIDHAR KOTAGIRI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that consumption of tobacco accounts for almost 50% of causes of all cancers in India and if so, the details thereof;
- (b) whether any study has been conducted to ascertain the instances of tobacco abuse, in the country;
- (c) if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government to reduce tobacco consumption?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a) to (c): As per the Indian Council of Medical Research's Clinicopathological Profile of Cancers in India: A Report of the Hospital Based Cancer Registries, 2021, Cancers associated with tobacco use comprised of 48.7% of all cancers among males and 16.5% among females, respectively. Of all the cancers reported in the hospital-based cancer registry, irrespective of gender, such cancers associated with tobacco use constituted 33.3% of all cancers. The Number (n) and relative proportion (%) of cancers associated with use of tobacco according to geographic region is at Annexure.

(d): The steps taken by the Government to reduce tobacco consumption are;

- A comprehensive legislation, namely the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) has been enacted to regulate the use of tobacco products and to discourage the use of tobacco, with a view to improve public health in general as enshrined in Article 47 of the Constitution. The provisions under COTPA, 2003 and the Rules made thereunder prohibit smoking in public places; ban on sale of tobacco products to and by minors, sale of tobacco products within a radius of 100 yards of educational institutions; prohibition on direct and

indirect advertising of tobacco products and mandatory display of specified health warnings on all tobacco product packs. The Ministry has also issued the “**Guidelines for Tobacco Free Educational Institution**” to all States/Union Territories for effective implementation of Section-6 of COTPA, 2003.

- The Government launched National Tobacco Control Programme (NTCP) in 2007-08 to discourage the use of tobacco; create awareness about the harmful effects of tobacco consumption through regular and sustained public awareness campaigns; National Tobacco Quitline to provide tobacco cessation services to reach out to tobacco users who are willing to quit tobacco use.
- Ministry of Health & Family Welfare launched a 60 days **Tobacco Free Youth Campaign** on the “World No Tobacco Day, 2023”. The campaign was successfully implemented from 31st May to 31st July, 2023 by all States and UTs to create intensive mass awareness on harmful effects of tobacco use, particularly amongst the youth and rural communities.
- The Government has also enacted “**The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019**” on 5th December, 2019 to protect the youth from getting addicted to nicotine.

Region	Males			Females			Total		
	All Classes	n	%	All Classes	n	%	All Classes	n	%
Central	13963	8895	63.7	13342	2577	19.3	27305	11472	42
East	27036	10314	38.1	27198	3402	12.5	54234	13716	25.3
North	74700	35215	47.1	60512	9274	15.3	135212	44489	32.9
North East	28677	18972	66.2	21274	6228	29.3	49951	25200	50.4
South	102641	45210	44	114205	16719	14.6	216846	61929	28.6
West	72081	36699	50.9	54455	9937	18.2	126536	46636	36.9
Total	319098	155305	48.7	290986	48137	16.5	610084	203442	33.3